

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 228 of 2013

Dated : 24th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Jindal Power Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Ms. Swapna Seshadri

ORDER

It is represented that all the Respondents have been served and affidavit of service has been filed.

Post the matter on **15.11.2013.**

**(Rakesh Nath)
Technical Member**
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**(Justice M. Karpaga Vinayagam)
Chairperson**